

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:3115  
ANSWERED ON:13.12.2006  
AMENDMENT OF PREVENTION OF CORRUPTION ACT  
Owaisi Shri Asaduddin

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) whether the World Bank has in its report placed India as one of the most corrupt nation in the world;
- (b) if so, the details thereof;
- (c) the reaction of the Union Government thereto;
- (d) whether this issue was also discussed in the recently held meeting of the officials of the investigating agencies;
- (e) if so, the outcome thereof;
- (f) whether the Union Government proposes to amend the Prevention of Corruption Act to give more teeth to investigating agencies;
- (g) if so, the details thereof; and
- (h) whether these amendments are likely to bring the private sector within the ambit of Government's Anti Corruption measures;
- (i) if so, the details thereof; and
- (j) the time by which these amendments are likely to be effected?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS.(SHRI SURESH PACHOURI)

- (a) & (b): No, Sir. As per the Transparency International's Corruption Perception Index 2006 India has improved its position from 88th rank in 2005 to 70th rank in 2006.
- (c): The Government is fully committed to its policy of 'Zero Tolerance' of corruption.
- (d): No, Sir.
- (e): Do not arise.
- (f): No, sir.
- (g) to (j): Do not arise.